

ITEM NO.101

COURT NO.6

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 356/2015

M/S. NAMDHARI SEEDS PVT.LTD.

Appellant(s)

VERSUS

C.I.T. & ANR.

Respondent(s)

WITH

SLP(C) No. 4578/2015 (IV-A)

(With IA No.101664/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 4583/2015 (IV-A)

(With IA No.101644/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 4577/2015 (IV-A)

SLP(C) No. 4582/2015 (IV-A)

(With IA No.101655/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 4585/2015 (IV-A)

(With IA No.101658/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 7567/2015 (IV-A)

(With IA No.101669/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 6463/2015 (IV-A)

(With IA No.101683/2017-AMENDMENT IN CAUSE TITLE)

C.A. No. 1954/2015 (IV-A)

C.A. No. 389/2015 (IV-A)

SLP(C) No. 7566/2015 (IV-A)

SLP(C) No. 6464/2015 (IV-A)

(With IA No.106019/2017)

C.A. No. 361-363/2015 (IV-A)

C.A. No. 357/2015 (IV-A)

C.A. No. 366-367/2015 (IV-A)

C.A. No. 358-360/2015 (IV-A)

C.A. No. 374-376/2015 (IV-A)

S.L.P.(C)...CC No. 3547/2016 (IV-A)

C.A. No. 368-373/2015 (IV-A)

SLP(C) No. 8509/2015 (IV-A)

SLP(C) No. 8510/2015 (IV-A)

SLP(C) No. 9948/2015 (IV-A)

(With IA No.101668/2017-AMENDMENT IN CAUSE TITLE)

S.L.P.(C)...CC No. 3505/2016 (IV-A)

SLP(C) No. 7558/2015 (IV-A)

(With IA No.101679/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 7557/2015 (IV-A)

SLP(C) No. 19939/2015 (IV-A)

S.L.P.(C)...CC No. 3624/2016 (IV-A)

S.L.P.(C)...CC No. 3789/2016 (IV-A)

S.L.P.(C)...CC No. 3804/2016 (IV-A)

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S.L.P.(C)...CC No. 3705/2016 (IV-A)

S.L.P.(C)...CC No. 3703/2016 (IV-A)

SLP(C) No. 9950/2015 (IV-A)

SLP(C) No. 9949/2015 (IV-A)

(With IA No.101686/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 11727/2015 (IV-A)

(With IA No.101675/2017-AMENDMENT IN CAUSE TITLE)

C.A. No. 377/2015 (III)

C.A. No. 378/2015 (III)

C.A. No. 379/2015 (III)

C.A. No. 387/2015 (III)

C.A. No. 388/2015 (III)

C.A. No. 380/2015 (III)

C.A. No. 381/2015 (III)

C.A. No. 384/2015 (III)

C.A. No. 386/2015 (III)

C.A. No. 383/2015 (III)

C.A. No. 382/2015 (III)

C.A. No. 385/2015 (III)

SLP(C) No. 4584/2015 (IV-A)

(With IA No.101654/2017-AMENDMENT IN CAUSE TITLE)

SLP(C) No. 4579/2015 (IV-A)

(With IA No.101667/2017-AMENDMENT IN CAUSE TITLE)

Date : 15-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ASHOK BHUSHAN

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UPON hearing the counsel the Court made the following
O R D E R

List the matters on 20th February, 2018.

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER